

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 290 OF 2016

Dated: 8th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gail (India) Ltd. Appellant(s)
Versus
Petroleum and Natural Gas Regulatory Board & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Yoginder Handoo

Counsel for the Respondent(s) : Ms. Sonali Malhotra for PNGRB
Ms. Preksha Dugar for R-2

ORDER

Name of Respondent No.2 name shall be corrected as 'Gujarat State Petroleum Corporation Limited' in place of 'Gujarat State Petronet Corporation Limited' and also the name of the Advocate appearing for the Appellant shall be spelled as Mr. Yoginder Handoo in the Judgement dated 28.02.2019. Registry is directed to correct the same.

**(B. N. Talukdar)
Technical Member (P&NG)**
Kt/pk

**(Justice Manjula Chellur)
Chairperson**